

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 21 of 2013

Dated : 15th July, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Narayanpur Power Co.

..... Appellant(s)

Versus

**Karnataka Electricity Regulatory
Commission & Anr.**

..... Respondent(s)

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv.
Mr. Debjyoti Basu

Counsel for the Respondent(s) : Mr. A.M. Shodhan Babu

ORDER

We have heard learned counsel for both the parties. They are directed to file their respective written submissions on or before 5th August, 2013.

Post the matter for reporting compliance on **5th August, 2013 at 2.30 p.m.**

(V.J. Talwar)
Technical Member
rkt/vt

(Justice M. Karpaga Vinayagam)
Chairperson